

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **27.03.2025** (THURSDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 175/2025 For Condone Delay IA No. 463/2025 For Stay IA No. 464/2025	Axis Bank Ltd Vs Bank Of Baroda & 2 Ors.	Mr.S Sathiyarayanan	
2.	Comp App (AT) (CH) (Ins) No. 177/2025 For Stay IA No. 470/2025	Shriram Finance Limited Vs P. Eswaramoorthy Liquidator- Subhashri Bio Energies Pvt. Ltd.	Mr. P Elayarajkumar	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 31/2025 For Condone Delay IA No. 477/2025 For Stay IA No. 478/2025  <b>(With defects)</b>	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt. Ltd.	Mr. Avinash Krishnan Ravi	
4.	Comp App (AT) (CH) No. 32/2025 For Stay IA No. 479/2025 For Condone Delay IA No. 480/2025  <b>(With defects)</b>	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt. Ltd.	Mr. Avinash Krishnan Ravi	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Lakshmi Satish Kumar	Mr. SK Srinivasan	Mr. Bandaru S Prasant

6.	IA No. 1121/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors.  <b>WITH</b>	Mr. Bhagavath Krishna	Mr. T Ravichandran R1 Mr. SR Raghunathan R2 Mr. ML Ganesh- R5
7.	Comp App (AT) (CH) (Ins) No. 330/2023 To dispense with IA No. 1001/2023 For Stay IA No. 1002/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd.	Mr. SR Raghunathan	Mr. T Ravichandran
8.	Comp App (AT) (CH) (Ins) No. 288/2024 For Stay IA No. 756/2024	Himanshu Srivastava Vs Garima Dua, Director Fuji Lio Trading Pvt. Ltd. & Anr.	Mr. Avinash Krishnan Ravi	

#### For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No. 481/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 257/2024 For Stay IA No. 690/2024	Kesari Nandan Traders Vs Nadhi Bio Products Pvt. Ltd. Rep by its RP, Sreenivasa Rao Ravinuthala	Mr. Kumarpal R Chopra	Mr. Mahadev Tirunagari, PCS

#### For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) No. 86/2023	V Sundar, Shareholder of Tirupur Sri Mahaganapathy Apparels Pvt. Ltd. Vs The Registrar of Companies & Anr.	Mr. Rahul Balaji	Mr. Avinash Krishnan Ravi- R1
11.	Comp App (AT) (CH) (Ins) No. 449/2023 For Stay IA No. 1395/2023 For Exemption IA No. 1397/2023	Directorate of Revenue Intelligence, Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd. & 3 Ors.	Mr. Sai Srujan Tayi	Mr. S Sathiyarayanan R1
12.	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murthi	

13.	Comp App (AT) (CH) No. 89/2024 For Additional Docs IA No. 1307/2024	S Radhakrishnan & Anr. Vs Hyderabad Pollution Controls Ltd. & 12 Ors.	Dr. S.V Rama Krishna	Mr. K Rajendran R1-R4
14.	Comp App (AT) (CH) (Ins) No. 145/2024 For Urgent Listing IA No. 390/2024 For Stay IA No. 391/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed <b>WITH</b>	Mr. R Vishnu	Mr. Ahsan Ahmed, RP
15.	Comp App (AT) (CH) (Ins) No. 146/2024 For Urgent Listing IA No. 392/2024 For Stay IA No. 393/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs SDU Travels Pvt. Ltd. Rep by RP, Ahsan Ahmed	Mr. R Vishnu	Mr. Ahsan Ahmed, RP
16.	Comp App (AT) (CH) (Ins) No. 447/2024 For Stay IA No. 1224 & 1226/2024 To dispense with IA No. 1225/2024 To Vacate Stay IA No. 482/2025	S Arun Suspended Director of Sargam Metals Pvt. Ltd. Vs Neeraj Agarwal, Proprietor of Ambal Agencies & Anr.	Mr. Anirudh A Sriram	Ms. Sakshi Jain- R1 Mr. Varun Srinivasan R2
17.	Comp App (AT) (CH) (Ins) No. 91/2025 For Stay IA No. 255/2025	Mahender Bahuganam Director of Sangfroid Pharma Pvt. Ltd.& Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt. Ltd. & 7 Ors. <b>WITH</b>	Mr. VVSN Raju	
18.	Comp App (AT) (CH) (Ins) No. 92/2025 For Stay IA No. 256/2025	Mahender Bahuganam Director of Sangfroid Pharma Pvt. Ltd.& Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt. Ltd. & 7 Ors.	Mr. VVSN Raju	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019 For Stay IA No. 1419/2019)	VNR Infrastructure Ltd Vs SS Rail Works Pvt. Ltd. Through its Managing Director A. Srinivasulu Reddy <b>WITH</b>	Mr. T Ravichandran	Mr. M Anil Kumar

20.	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019 For Stay IA No. 1426/2019)	VNR Infrastructures Ltd Through its Liquidator T.S.N Raja Vs Dy. CSTE/Const. & 2 Ors. <b>WITH</b>	Mr. T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain R2
21.	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019 For Stay IA No. 1445/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy <b>WITH</b>	Mr. T Ravichandran	Mr. Mayank Jain
22.	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019 For Stay IA No. 1747/2019)	VNR Infrastructure Limited Through its Liquidator T.S.N Raja Vs The Chief Engineer Construction- VIII, North Frontier Railways	Mr. T Ravichandran	Ms. Shipra Shukla
23.	Comp App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid Corporation of India Ltd Vs Aster Pvt. Ltd. & 3 Ors. <b>WITH</b>	Mr. Joshua Samuel	Ms. JVL Bharathi-R1 Mr. Varun Srinivasan R2 Shivakumar & Suresh R3 Mr. VVSN Raju- R4
24.	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Pvt. Ltd & Anr.	Mr. K Gaurav Kumar, PCS	Mr. JVL Bharathi-R1 Sivakumar & Suresh-R2
25.	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No. 394/2021	Upender Kumar Agarwal, Suspended Director of Surya Towers Vs State Bank of India & Anr.	Mr.S Rajagopal	Mr. Vipin Warriar – R1 Mr. Amir Bavani-R2
26.	Comp App (AT) (CH) (Ins) No. 296/2021 For Stay IA No.628/2021 For Exemption IA No. 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar-R1 Mr.Y Suryanarayana-R2 Mr. P Giridharan-R3
27.	Comp. App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd.	Mr. S Kaushik Ramaswamy	
28.	Comp App (AT) (CH) No. 13/2022 For Direction IA No. 124/2022	Wilson Jacob & 2 Ors. Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors.	Ms. Aiswarya James	Mr. Anil D Nair R1, R2-R7 SVJS Associates R8, R10
29.	Comp App (AT) (CH) (Ins) No. 290/2022 For Stay IA No. 608/2022 For Directions IA No. 609/2022 For Additional docs IA No. 147/2023	Dr. Gopala Krishnan MS & Anr. Vs Ravindra Beleyur, RP of Yashomati Hospitals Pvt. Ltd. & Anr	Mr. V Ranjith Shankar	Mr.T Ravichandran R1 Mr. Edward James- R2

30.	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No. 682/2022	Naseer Ahmed Vs State Bank of India <b>WITH</b>	Mr. G Sridhar	Mr. B Chandrasekaran
31.	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr. B Chandrasekaran
32.	Comp App (AT) (CH) No. 52/2023	Quadrangle Trading Services Pvt. Ltd. Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
33.	Comp App (AT) (CH) (Ins) No. 134/2023 For Directions IA No. 448/2023, 161, 999 & 1134/2024 For Exemption IA No. 450/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & 3 Ors. <b>WITH</b>	Mr. Chandramouli Prabhakar	Ms. Anusha Peri R1 Ms. Elamathi- R2 Ms. Revathi Manivannan- R3
34.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd	Mr. Jerin Asher Sojan	Mr. SK Harinarayanan
35.	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No.986/2023 For Exemption IA No. 988 & 989/2023	Hippocampus Infotech Pvt. Ltd. Vs Kerala State Electronics Development Corporation Ltd	Mr. Arun Karthik Mohan	Mr. M Gopikrishnan Nambiar
36.	Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs Om Shakti Renergies Limited & Anr.	Mr. Arfat Mohammed	Mr. VVSN Raju

**02.00 PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 164/2025 For Stay IA No. 449/2025	Pankaj Srivastava IRP of Think & Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd.	Mr. Bibhas Kittur (Vakalat not filed)	Mr. Abhishek Jenasenan For Caveator

2.	Comp App (AT) (CH) (Ins) No. 166/2025 For Stay IA No. 452/2025	Pankaj Srivastava IRP of Think and Learn Pvt. Ltd. Vs GLAS Trust Company LLC & Anr.	Mr. Bibhas Kittur (Vakalat not filed)	Mr. Thriyambak J Kannan For Caveator
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd. Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan For Caveator
4.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No. 374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt. Ltd. & 3 Ors.	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors.	Mr.S Sathiyarayanan	Mr.S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4
6.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd	Mr. V Venkata Sivakumar Party-in-person	Mr. Surya Teja SS Nalla
7.	Comp App (AT) (CH) (Ins) No. 120/2025 For Exemption IA No. 329/2025 For Stay IA No. 330/2025 For Additional docs. IA No. 381 & 406/2025 To implead IA No. 405/2025	Byju Raveendran Suspended Director and Promoter of Think and Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd. & 3 Ors.	Mr. V Shyamohan	Ms. Pooja Mahajan- R2

**After rising of 2pm-Chennai Bench**

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch <b>WITH</b>	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
2.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan

**INSTRUCTIONS FOR SMOOTH VC HEARINGS**

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)**

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)